

[English]

Allotment of LPG Agencies and Petrol Pumps

3821. SHRI AMAN KUMAR NAGRA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Indian Oil Corporation has violated multiple dealerships norms and allotted L.P.G. agencies and petrol pumps to two members of the same family in Uttar Pradesh;

(b) if so, whether any inquiry has been conducted in this regard;

(c) if so, the details thereof and number of distributors and proprietors found guilty; and

(d) the action taken/proposed to be taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI SANTOSH KUMAR GANGWAR): (a) IOC has reported that no LPG distributorship and retail outlet dealership has been sanctioned to two members of the same family in Uttar Pradesh.

(b) to (d) do not arise.

Ciba Vision

3822. SHRI SANDIPAN THORAT: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether the attention of the Government has been drawn to the news-item captioned "CIBA VISION launches product not approved by FDA" appearing in "The Observer" dated July 29, 1998;

(b) if so, the details thereof; and

(c) the details of steps taken/proposed to strengthen Drug Regulatory Mechanism at State level?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (DR. A.K. PATEL): (a) to (e) Yes, Sir. As per the information supplied by the

Drug Controller General of India, it is not true that 'Solocare' marketed by M/s. Ciba Vision is not approved by the FDA, USA. Further the product in question is a soft lense cleaning solution and has not been notified as a drug under Section 3(b)(ii) under Drugs & Cosmetics Act.

[Translation]

Multi-Purpose Agency for Jain Commission Report

3823. SHRI RAGHUVANSH PRASAD SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government propose to set up a multi-purpose agency for inquiring into the doubts raised in the Jain Commission report;

(b) if so, the details thereof and the progress made in the inquiry; and

(c) the time by which the inquiry work is likely to be completed?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): (a) The Central Government have constituted a Multi-disciplinary Monitoring Agency (MDMA) in the CBI for monitoring, co-ordinating and investigating issues arising out of Memorandum of Action Taken (MOAT) on the Final Report of the Jain Commission of Inquiry relating to the Assassination of Shri Rajiv Gandhi former Prime Minister of India.

(b) The preliminary work regarding posting of personnel and acquisition of premises for the MDMA has been started.

(c) It is expected that the MDMA will complete its task as soon as possible but not later than two years as per mandate given to it by the Government.

[English]

Targets for Oil Reserves

3824. PROF. P.J. KURIEN: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether there is any differences over the setting up of targets for the accretion of oil reserves for the Ninth Five Year Plan;

(b) if so, the details thereof; and

(c) the steps taken to resolve the differences?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI SANTOSH KUMAR GANGWAR): (a) to (c) No, Sir. However, DGH'